

**S.JAGANNADHAM
REGISTRAR (VIGILANCE)**



**HYDERABAD,
DT:04.12.2014**

ROC.NO.7245/2014-B.SPL.

Sir/Madam,

- SUB: EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL** - Filling up of the post of Presiding Officer in Employees Provident Fund Appellate Tribunal, Bengluru, Karnataka on deputation - Willingness from the eligible officers called for - Regarding.
- REF:** Letter No. A-12026/05/2014-SS.I, from the Under Secretary to Government of India, Ministry of Labour & Employment, Shram Shakti Bhavan, Rafi Marg, New Delhi.

-oOo-

I am to state that the Under Secretary to the Government of India, New Delhi, in his letter referred to above has stated that the posts of Presiding Officer in Employees Provident Fund Appellate Tribunal, Bengluru, Karnataka is proposed to be filled up on deputation basis. The letter from the Under Secretary, Government of India, New Delhi, along with its enclosures are placed in the High Court's official Web site i.e., <http://hc.tap.nic.in>.

I am, therefore, directed, to request you to circulate the same among the District & Sessions Judges working in your District/ Unit, and that the officers eligible may download the copy of above said letter from the High Court's official Web Site and submit their willingness applications (in original), directly to the High Court, on or before 26.12.2014 by **SPEED POST or any other source**. Applications received after 26.12.2014 will not be forwarded.

Yours faithfully

S. Jagannadham
REGISTRAR (VIGILANCE)

Copy to:

- 1 The Chief Judge, City Civil Court, Hyderabad.
- 2 The Metropolitan Sessions Judge, Hyderabad.
- 3 The Chief Judge, City Small Causes Court, Hyderabad.
- 4 **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
- 5 The Central Project Coordinator, High Court of Judicature at Hyderabad.
(with a request to direct the concerned to upload this letter along with the letter of the Under Secretary to Government of India, and its enclosures in the High Court's Official Website.)

No. A-12026/05/2014/SS.I
Government of India/Bharat Sarkar
Ministry of Labour & Employment/Shram aur Rozgar Mantralaya



Shram Shakti Bhavan, New Delhi
New Delhi, dated the 21 Nov, 2014

To

The Registrars of all High Courts
(As per lists attached).

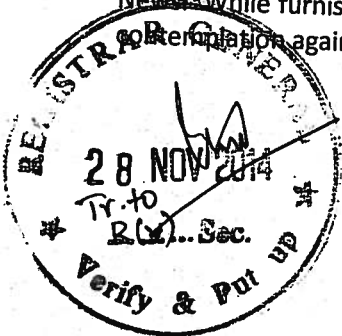
Subject: Filling up of the post of Presiding Officer in Employees' Provident Fund Appellate Tribunal, Bengaluru, Karnataka in the Pay Scale of Rs.67000-79000/- ,on deputation basis.

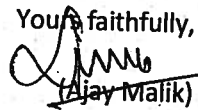
Sir,

I am directed to say that under Section 7D(3) of the Employees' Provident Funds & Miscellaneous Provisions Act, 1952, it is proposed to fill up the post of Presiding Officer on deputation basis in Employees' Provident Fund Appellate Tribunal (EPFAT) at Bengaluru, Karnataka in the Pay Scale of Rs. 67000-79000/- from amongst the persons who is, or has been, or is qualified to be, a judge of High Court, or a District Judge. The Presiding Officer shall be appointed for a period of 5 years or until he attains the age of 62 years whichever is earlier. The maximum age limit of the applicant should not be exceeding 56 years as on the closing date of receipt of application. The selected candidate will be eligible for all allowances and facilities available to officers of the Central Government working in this scale, except the Government residential accommodation. The officers, who are willing and eligible to be considered, may apply in prescribed proforma at Annexure.

3. It is requested that names of interested and eligible Judicial Officers along with their complete bio-data and Original or attested copies of Annual Confidential Reports for the last 5 years in the enclosed proforma may kindly be furnished to enable this Ministry to select suitable officer for the above mentioned post within 45 days from the date of publication of advertisement in the Employment News. While furnishing the names, it may also be certified that no vigilance case is pending or is under consideration against the recommended officer.

1245



Yours faithfully,

(Ajay Malik)

Under Secretary to the Govt. of India
TEL No. 23753083

Copy to:-

1. CPFC, EPFO, New Delhi
2. Secretary, Ministry of Law and Justice, Govt. of India, New Delhi (with 5 spare copies) for circulation & wide publicity.
3. Secretary, DoP&T, North Block, New Delhi with the request to upload the vacancy circular on the website of the Ministry.
4. Director, NIC, Ministry of Labour and Employment with the request to upload the vacancy circular on the website of the Ministry.

PROFORMA

1. Name :
2. Present post held and
Whether it is Cadre or ex-Cadre :
3. Date of Birth :
4. Whether SC/ST :
5. Present Pay Scale/Pay Band and
Grade Pay (wherever applicable)
6. Date of regular/continuous
appointment to the present grade :
7. Educational Qualifications :
8. Special qualification, if any :
9. Record of past employment including :
nature of duties
10. Date of return from the last ex-cadre :
Post, if any
11. Any other information :

Date :

Place :

(Signature of the Candidate)

Address with Contact No.

To be completed by the Authority forwarding the application.

Whether Vigilance Clearance is available :

Whether the photocopies of Confidential Reports for the last 5 years are enclosed :

Signature :

Dated :

Name :

Designation :

Telephone No.:
